

बन, रोजगार और पुनर्वास मंत्रालय में  
राज्य मंत्री (श्री ल० ना० मिश्र) : (क)  
जी नहीं ।

(ख) प्रश्न नहीं उठता

जमशेदपुर में स्टेनलेस स्टील का उत्पादन

\*507. श्री डा० सुन्दरलाल : क्या  
शिक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या राष्ट्रीय धातुकामिक  
प्रयोगशाला, जमशेदपुर में स्टेनलेस स्टील का  
उत्पादन शुरू करने की योजना विचाराधीन  
है ;

(ख) यदि हा, तो इसके बारे में क्या  
प्रगति की जा रही है ; और

(ग) क्या यह स्टेनलेस स्टील विदेशी  
स्टेनलेस स्टील से बढ़िया तथा सस्ता होगा ?

शिक्षा मंत्री ( डा० त्रिगुण सेन ) :

(क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

(ग) निकल रहित स्टेनलेस स्टील  
तत्सवादी मानक 18/8 के स्टेनलेस स्टील  
की अपेक्षा सस्ता होगा यह निर्धारित करना  
तक तब कठिन है जब तक कि टनभार के  
आधार पर इसका उत्पादन नहीं किया जाता  
है । परन्तु इसके गुण 18/8 के स्टेनलेस  
स्टील से सुलनीय पाए गए हैं ।

#### Employees Provident Fund

\*508. **Shri K. Haldar**: Will the Min-  
ister of Labour and Rehabilitation be  
pleased to state:

(a) whether it has come to the notice  
of Government that many employers  
in West Bengal do not deposit the  
Provident Fund dues with the proper  
authorities;

(b) whether it has also come to the  
notice of Government that many em-  
ployers in West Bengal have failed to

submit annual reports to the Provi-  
dent Fund subscribers among their  
employees; and

(c) if so, the action taken thereon?

**The Minister of State in the Min-  
istry of Labour, Employment and  
Rehabilitation (Shri L. N. Mishra)**: (a)  
Some employers have defaulted in the  
payment of provident fund contribu-  
tions to the Employees' Provident  
Fund

(b) The obligation to furnish the  
Annual Statements of Accounts to the  
members attaches to the Regional Pro-  
vident Fund Commissioner and not to  
the employers. As on 31st March,  
1967, 24055 Statements of Accounts for  
1965-66 remained to be issued to the  
members.

(c) Legal and administrative action  
has been taken to deal with the posi-  
tion disclosed by the answer to part  
(a) above.

#### Joint Consultative Machinery

\*509. **Shri Yajna Datt Sharma**:  
**Shri Jagannatharao Joshi**:  
**Shri R. S. Vidyarthi**:  
**Shri Hardayal Devgun**:

Will the Minister of Home Affairs  
be pleased to state

(a) whether a meeting of the Natio-  
nal Council of the Joint Consultative  
Machinery of the Central Government  
and its employees was held on the  
29th May, 1967; and

(b) if so, whether any agreement  
was reached with the employees over  
their demand and, if not, issues refer-  
red for arbitration?

**The Deputy Minister in the Ministry  
of Home Affairs (Shri K. S. Rama-  
swamy)**: (a) Yes, Sir.

(b) There were 15 items on the  
agenda of which 6 were from the  
previous meeting held on January 30th  
and 31st, 1967, and had been referred  
to committees of the National Council.  
Of these 6 items, 5 were taken up at